

### Creation of a Separate Department for Tribal Development

\*266. SHRI ARVIND NETAM:  
SHRI BHEEKHABHAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) reasons for not implementing the recommendation of Dhebar Commission regarding the creation of a separate Department in the Ministry of Home Affairs for the tribals; and

(b) the steps taken by his Ministry for creation of a separate Department for tribal development in the Ministry of Home Affairs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) It was not considered necessary then to create a separate department.

(b) The matter is being examined.

### Production and demand for Cement in Karnataka

\*267. SHRI D. K. NAIKAR: Will the Minister of INDUSTRY be pleased to state:

(a) how many cement factories are in production in Karnataka State;

(b) the total production of cement during the last three years;

(c) the yearly local requirement of cement and how much is released for local consumption each year; and

(d) the steps taken by Government for fair and equitable distribution of cement?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Eight cement factories are at present in production in the State of Karnataka.

(b) & (c). State Govt. of Karnataka had indicated in November, 1980 their

quarterly requirements of cement as four lakh tonnes. The total production of cement by these cement factories during the three calendar years i.e. 1979, 1980 and 1981 and allocations of cement made in favour of the State of Karnataka during these three years are given below:—

Year	Production	Allocation
	(Thousand tonnes)	
1979	1486.0	1232.1
1980	1484.0	1025.7
1981	1628.0	1050.5

(d) Allocation of cement is made every quarter on the basis of past consumption and expected availability of cement in the relevant quarter. From Quarter IV/1981 Govt. have decided to give weightage to population and also the plan schemes such as minimum needs programme, water supply schemes in rural areas, schemes of housing for slum dwellers and the needs of Harijans, Adivasis and other poorer sections of the society in respect of allocation of cement. The needs of socially oriented schemes included in the new 20 point programme and rural development are also kept in view in the matter of allocation of cement to the States/Union Territories

### Failure of Newsprint Plants to step up Production

268. SHRI RAMAVATAR SHASTRI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that three newsprint plants have failed to step up production of newsprint and newspaper industry is likely to be in trouble;

(b) if so, the production figures of three plants during the last three years; and

(c) steps proposed to be taken to increase the production?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) No,

Sir. Domestic production of newsprint is increasing and the demand for newsprint is met by supplementing domestic production by imports.

(b) The production of newsprint during the last three years has been as follows:

Name of the Unit	Annual production in tonnes		
	1979-80	1980-81	1981-82
National Newsprint & Paper Mills	47,385	51,283	55,021
Mysore Paper Mills	Nil	Nil	9,285
Kerala Newsprint Project	Nil	Nil	Nil

(c) The Kerala Newsprint Project of the Hindustan Paper Corporation and the Mysore Paper Mills Newsprint Project with capacities of 80,000 and 75,000 tonnes per annum respectively have been commissioned. The National Newsprint & Paper Mills, is under-

taking a modernisation-cum-renovation programme to increase its present rated capacity of 60,000 tonnes to 75,000 tonnes per annum of newsprint. Approvals have also been issued for the following schemes for the manufacture of Newsprint:

Name of party	Installed capacity (tonnes per annum)	Date of letter of intent/industrial licence approved
1. M/s. Tirupati Newsprint, India, M.P.	79,000	Letter of Intent No. 295(82) dt.24-4-82.
2. M/s. Tamil Nadu Newsprint & Paper Ltd.	50,000	Industrial Licence No. CIL : 177(82) dt. 19-5-1982.
3. Shri S.K. Sikka	25,000	Letter of Intent No.126(82) dt. 23-2-82
4. M/s. Century Pulp and Paper, U.P.	20,000	Industrial Licence No. CIL : 19 (82) dt. 15-1-1982.